

OA No.13/2003

New Delhi, this the 24th day of July 2003

Hon'ble Shri V.K.Majotra, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

Hardwari Lal,  
S/o Shri Amichand,  
Aged 45 yrs (DOB: 30/7/57).  
E-30 Preet Vihar,  
Delhi 110092.

...Applicant.

(By Advocate: Shri D.C.Vohra)

Versus

1. Union of India through  
the Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi-110011.
2. Central Excise Commissionerate Delhi-I  
through the Commissioner of Central Excise  
CR Building, IP Estate,  
New Delhi 110002.

...Respondents

(By Advocate: Shri M.M.Sudan)

ORDER(ORAL)

By Hon'ble Sh.V.K.Majotra, Member (A)

Learned counsel for both sides stated that relief having been granted, OA has become infructuous. Accordingly, OA is dismissed as having become infructuous.

*S. Raju*

(Shanker Raju)  
Member (J)

*V.K.Majotra*

(V.K.Majotra)  
Member (A)

/kdr/